

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-8**  
New IA-4399/2020  
In  
IB-411(ND)/2020

**IN THE MATTER OF:**

M/s. CSII India Pvt. Ltd.

**Vs.**

M/s. Telexcell Information Systems Limited

**...OPERATIONAL CREDITOR**

**...CORPORATE DEBTOR**

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 18.11.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

**ORDER**

**IA 4399 of 2020:-**

Counsel for the Applicant is present. Prayed for listing of **IB No. 411 of 2020**. The Application is **allowed**.

The Registry is directed to list **IB No. 411 of 2020** on 6<sup>th</sup> January 2021.

- Sd -

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)